

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) CP(IB) 64 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2021

Name of the Company: Swift Freight (India) Pvt Ltd
V/s
Shri Mittal Agritech Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned PCS Ms. Manju Mundra appeared for the Operational Creditor.

Learned Counsel Mr. Jainish Shah appeared for the Corporate Debtor.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 26.02.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 22nd day of January, 2021